## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 145 OF 2017**

Dated: 22<sup>nd</sup> May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Damodar Valley Corporation ... Appellant(s)

Vs.

Delhi Transco Limited Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Shubham Arya

## <u>ORDER</u>

**Admit.** Issue notice to the Respondents returnable on 25.07.2017. Dasti, in addition, is permitted.

List the matter on <u>25.07.2017</u>. In the meantime, pleadings be completed. Tag to Appeal No. 268 of 2016.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt